

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.No.407/94

(9)

New Delhi this the 24th Day of November, 1994.

HON'BLE MR JUSTICE S.K. DHAON, VICE CHAIRMAN (J)  
HON'BLE MR B.K. SINGH, MEMBER (A)

1. Shri R.C. Pasbola,  
S/o Late Shri D.N. Pasbola,  
R/o B-110, East Kidwai Nagar,  
New Delhi-23.
2. Shri K.K. Pukhral,  
S/o Late Shri J.S. Pokhral,  
R/O 103-A, J&K Pocket,  
Dilshad Garden,  
Delhi-110 095.
3. Shri Dinesh Chandra Singh,  
S/o Shri Keshar Singh Rawat,  
R/o RZ-39, Dabri Extension,  
New Delhi. ....Applicants

((Applicant No.1&2 - Present )

VERSUS

Union of India, through

1. The Secretary to the  
Govt of India,  
Department of Personnel & Training  
North Block,  
New Delhi.
2. The Registrar,  
Central Administrative Tribunal,  
Principal Bench,  
Faridkot House, New Delhi.
3. Shri P.P. Rath,  
Assistant,  
Central Administrative Tribunal,  
Cuttack Bench, New Delhi. ...Respondents

(By Advocate : None )

ORDER (ORAL)

Mr Justice S.K. Dhaon, Vice Chairman (J)

The Applicant No.1 & 2 namely Shri R.C. Pasbola and Shri K.K. Pukhral are present. They state that during the pendency of this Application, they have been promoted on adhoc

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(a)

basis as Assistant. They state that they are no longer interested in pursuing this O.A. It is also stated that the Applicant No.3 too has been promoted on ad hoc basis as Assistant.

2. In view of this development, this application has become infructuous and is dismissed but there is no order as to the costs.

(B.K. SINGH)  
MEMBER (A)

(S.K. DHAON)  
VICE CHAIRMAN (J)

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